

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5948/2016

MUSAMMAT GOMATI DEVI

Appellant(s)

VERSUS

RAM DARAS . & ORS.

Respondent(s)

[ONLY I.A NO. 199920/2024 IS LISTED UNDER THIS ITEM]
IA No. 199920/2024 - CLARIFICATION/DIRECTION

Date : 06-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. Devvrat, AOR
Ms. Harshita Sharma, Adv.
Mr. Shivam Singh, Adv.
Mr. Devesh Kumar Agnihotri, Adv.

For Respondent(s) : Mr. Praveen Swarup, AOR
Mr. Praveen Swarup, Adv.
Mr. Devesh Maurya, Adv.
Mr. Ravi Kumar, Adv.
Mr. Dheeraj Singh, Adv.
Mr. Sunny Kapoor, Adv.
Ms. Archana Sharma, Adv.
Mr. R.k. Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Relist I.A No. 199920/2024 alongwith civil appeal in the week commencing
24th March, 2025.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)